

ORISSA HIGH COURT**FILING REPORT AS ON :25/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0005908/2023	KABI @ KABIRAJ SWAIN VS STATE OF ODISHA	SARAT KUMAR JENA VS	RAMBHA (KHALLIKOTE) /133 /2006 ASST. SESSIONS JUEGE,KHALLIKOTE(Ganjam) ST/0000113/2009
2	BLAPL/0005909/2023	BAINA @ BADAL MALLIK VS STATE OF ODISHA	P.K.SAHOO VS	KAMAKHYANAGAR /170 /2022 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHYANAGAR(Dhenkanal) GR/0000310/2022
3	BLAPL/0005910/2023	TAPAN DAS VS STATE OF ODISHA	UMAKANTA BARIK VS	UMERKOTE /49 /2023 ADJ,UMERKOTE(Nabarangapur) TR/0000008/2023
4	BLAPL/0005911/2023	HEMANTA DALEI VS STATE OF ODISHA	VIVEKANANDA JENA VS	BHADRAK TOWN /157 /2023 SPL. JUDGE,BHADRAK(Bhadrak) Spl/0000026/2023
5	BLAPL/0005912/2023	JAGESH @ JAGE @ JAGESWAR JANI VS STATE OF ODISHA	PVS NANAJI ACHARY VS	KORAPUT SADAR /191 /2022 SPECIAL JUDGE,,JEYPORE(Koraput) TR/0000013/2023
6	BLAPL/0005913/2023	SIBA MOHARANA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	GOP /13 /2023 J.M.F.C.,KONARK(Puri) GR/0000024/2023
7	BLAPL/0005914/2023	BISHNUPADA MALLICK VS STATE OF ODISHA	UMAKANTA BARIK VS	UMERKOTE /49 /2023 ADJ,UMERKOTE(Nabarangapur) TR/0000008/2023
8	BLAPL/0005915/2023	HARI @ HAREKRUSHNA BEHERA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	KHURDA MODEL /333 /2020 2ND A.D.J,KHURDA(Khordha) ST/0000034/2021
9	BLAPL/0005916/2023	SK.KAMALUDDIN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /43 /2023 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000017/2023
10	BLAPL/0005917/2023	RAMACHANDRA ALDA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	TELKOI /223 /2022 J.M.F.C.,TELKOI(Kendujhar) GR/0000218/2022
11	BLAPL/0005918/2023	DHARMENDRA KUMAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000009/2023

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12	BLAPL/0005919/2023	RAMACHANDRA ALDA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	TELKOI /197 /2022 J.M.F.C.,TELKOI(Kendujhar) GR/0000193/2023
13	BLAPL/0005920/2023	CHAITANYA MALIK VS STATE OF ODISHA	NIRAKAR JENA VS	NAIKANI-DIHI /124 /2018 A.D.J.,BHADRAK(Bhadrak) ST/0000085/2019
14	BLAPL/0005921/2023	BINOD KUMAR GUPTA VS STATE OF ODISHA	DIPTIREKHA NANDA VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) 2(A)CC/0000005/2023
15	BLAPL/0005922/2023	BASANTA MULI VS STATE OF ODISHA	KURESH PRASAD DASH VS	BHANJANAGAR /91 /2010 A.D.J.,BHANJANAGAR(Ganjam) ST/0000063/2010
16	BLAPL/0005923/2023	RABINDRA PARIDA VS STATE OF ODISHA	SANJAY KUMAR DAS VS	SUNDARGARH TOWN /11 /2023 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH(Sundargarh) GR/0000034/2023
17	BLAPL/0005924/2023	BEBI DEVI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	/ /0 DISTRICT & SESSIONS JUDGE,SAMBALPUR(Sambalpur) TR/0000063/2023
18	BLAPL/0005925/2023	SATISH SHA @ SAH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BRAJARAJNAGAR /102 /2023 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000396/2023
19	BLAPL/0005926/2023	ALOK KUMAR SAHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000039/2023
20	BLAPL/0005927/2023	AVINESH CHANDU MESHARAM VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BOUDH /106 /2022 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000017/2022
21	BLAPL/0005928/2023	SHYAMAL WASNIK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BOUDH /106 /2022 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000017/2022
22	BLAPL/0005929/2023	DAMBARUDHAR KHARA VS STATE OF ODISHA	SK. ZAFARULLA VS	NANDAPUR /25 /2023 ADDL.SSESSIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000035/2023
23	BLAPL/0005930/2023	BHARAT PATRA	BIKRAM CHANDRA GHADEI	PURI SADAR /209 /2018

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		VS STATE OF ODISHA	VS	NYAYADHIKARI,PURI(Puri)
24	BLAPL/0005931/2023	GOPAL PATRA	SATYA RANJAN MULIA	GR/0001821/2018
		VS STATE OF ODISHA	VS	KARANJIA /88 /2022
25	BLAPL/0005932/2023	SURESH NAIK	SEKH ZAKIR HUSSAIN	S.D.J.M.-CIVIL JUDGE (SD),KARANJIA(Mayurbhanj)
		VS STATE OF ODISHA	VS	CT/0000137/2022
26	BLAPL/0005933/2023	SEBAK NAIK	EKH ZAKIR HUSSAIN	/ /0
		VS STATE OF ODISHA	VS	SPECIAL JUDGE ATHMALLIK(Anugul)
27	BLAPL/0005934/2023	RAKESH KUMAR NAIK	SARAT KUMAR JENA	Spl/0000007/2023
		VS STATE OF ODISHA	VS	/ /0
28	BLAPL/0005935/2023	HIMANSHU SHARMA	TIRTH KUMAR SAHU	SPECIAL JUDGE ATHMALLIK(Anugul)
		VS STATE OF ODISHA	VS	Spl/0000008/2023
29	BLAPL/0005936/2023	AJIT MALLIK	PRASANT KUMAR SAHOO	PADAMPUR /73 /2023
		VS STATE OF ODISHA	VS	A.D.J.,PADAMPUR(Bargarh)
30	BLAPL/0005937/2023	MIKU @ MRUTYUNJAYA NAYAK	SOUMYA RANJAN DAS	Spl/0000013/2023
		VS STATE OF ODISHA	VS	G.R.P.S. (TITLAGARH) /20 /2022
31	BLAPL/0005938/2023	PAWAN SINGH	TIRTH KUMAR SAHU	SPECIAL JUDGE, TITLAGARH(Balangir)
		VS STATE OF ODISHA	VS	Spl/0000025/2022
32	BLAPL/0005939/2023	MAHADEBA @ HEMANTA PUTI	SURYAKANTA DWIBEDI	KAMAKHYANAGAR /353 /2022
		VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHYANAGAR(Dhenkanal)
33	BLAPL/0005940/2023	SUMANTA PUTEL	SURYAKANTA DWIBEDI	GR/0000666/2022
		VS STATE OF ODISHA	VS	KHURDA MODEL /243 /2020
34	BLAPL/0005941/2023	NANDU GOPA	JUGALA KISHORE PANDA	2ND A.D.J,KHURDA(Khordha)
		VS STATE OF ODISHA	VS	ST/0000030/2021
		VS STATE OF ODISHA	VS	G.R.P.S. (TITLAGARH) /20 /2022
		VS STATE OF ODISHA	VS	SPECIAL JUDGE, TITLAGARH(Balangir)
		VS STATE OF ODISHA	VS	Spl/0000025/2022
		VS STATE OF ODISHA	VS	BELPARA /296 /2022
		VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH(Balangir)
		VS STATE OF ODISHA	VS	GR/0001178/2022
		VS STATE OF ODISHA	VS	BELPARA /53 /2023
		VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH(Balangir)
		VS STATE OF ODISHA	VS	GR/0000243/2023
		VS STATE OF ODISHA	VS	MUNIGUDA /106 /2023
		VS STATE OF ODISHA	VS	SPECIAL JUDGE,GUNUPUR(Rayagada)

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35	BLAPL/0005942/2023	STATE OF ODISHA SIBA PRASAD SAHOO VS	SMRUTI RANJAN PATRA VS	TR/0000068/2023 MANCHESWAR P.S. /482 /2022 C.J.M.,KHURDA(Khordha) CT/0007784/2022
36	BLAPL/0005943/2023	STATE OF ODISHA NIRANJAN SETHI VS	JUGALA KISHORE PANDA VS	//0 SPECIAL JUDGE,NAYAGARH(Nayagarh) 2(A)CC/0000020/2023
37	BLAPL/0005944/2023	STATE OF ODISHA JAYADEB @ JAY CHANDRA ANANDA VS	TUKUNA KUMAR MISHRA VS	RAMAGIRI /37 /2022 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000024/2022
38	BLAPL/0005945/2023	STATE OF ODISHA KAILASH CHANDRA SAHOO VS	BIJAY SWAIN VS	//0 () //
39	BLAPL/0005946/2023	STATE OF ODISHA RAJ NISHAD VS	JUGALA KISHORE PANDA VS	MUNIGUDA /106 /2023 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000068/2023
40	BLAPL/0005947/2023	STATE OF ODISHA MUNA NAIK VS	BIJAYA KUMAR BEHERA 1 VS	PATTAPUR (DIGAPAHANDI) /261 /2019 2ND A.D.J.,BERHAMPUR(Ganjam) ST/0000034/2020
41	BLAPL/0005948/2023	STATE OF ODISHA DHARMENDRA TIWARI VS	JUGALA KISHORE PANDA VS	MUNIGUDA /106 /2023 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000068/2023
42	BLAPL/0005949/2023	STATE OF ODISHA KUMAR SANU LIMA VS	RABINDRA KUMAR SAHOO VS	SERANGO /79 /2022 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHEMUNDI(Gajapati) GR/0000487/2022
43	CMP/0000597/2023	STATE OF ODISHA PRAVAT NALINI DAS VS	AJIT CH MOHAPATRA VS	// DISTRICT & SESSIONS JUDGE,CUTTACK(Cuttack) Crp/0000002/2023
44	CMP/0000598/2023	STATE OF ODISHA MEENATI PANIGRAHI VS	SURYA NARAYAN SAHU VS	// CIVIL JUDGE (SD),BERHAMPUR(Ganjam) CS/0000025/2022
45	CMP/0000599/2023	STATE OF ODISHA SUBAL KISHOR KAR VS	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),BARGARH(Bargarh) CS/0000170/2016

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46	CMP/0000600/2023	RAMA CHANDRA SAHOO VS SRIMATI KAMA JENA	BISWAJIT NAYAK VS	// ADDL.CIVIL JUDGE(S.D.)2ND COURT,CUTTACK(Cuttack) CS/0000261/2005
47	CONTC/0003653/2023	MOHAMMAD HASIM VS PRATEEK SINGH, I.P.S.	RAJESH KUMAR CHHOTARAY VS	// ()
48	CONTC/0003654/2023	SUKUMAR DUKHU VS DEBIDUTTA BISWAL, PRINCIPAL CHIEF CONSERVATOR FOREST, BBSR	ADV. VS	// ()
49	CONTC/0003655/2023	LAXMAN KUMAR SINGH VS DR.UDDHABA CHANDRA MAJHI, IAS	BHABANI SANKAR TRIPATHY 1 VS	// ()
50	CONTC/0003656/2023	DUTI GHADIA VS SURYANSU ROOT, OCS 1, EXECUTIVE OFFICER, SUBARNAPUR MUNICIPALITY	VIJAYA KAR VS	// ()
51	CONTC/0003657/2023	UPENDRA BARIK VS ARABINDA KUMAR PADHEE, IAS	ADV. VS	// ()
52	CONTC/0003658/2023	SURENDRA MOHAN BEHERA VS ARABINDA KUMAR PADHEE, IAS	ADV. VS	// ()
53	CONTC/0003659/2023	KAHNU CHARAN BHOI VS ARABINDA KUMAR PADHEE, IAS	ADV. VS	// ()
54	CONTC/0003660/2023	RAMA CHANDRA SINGH VS ARABINDA KUMAR PADHEE, IAS	ADV. VS	// ()
55	CONTC/0003661/2023	MURALIDHAR JENA VS ARABINDA KUMAR PADHEE, IAS	ADV VS	// ()
56	CONTC/0003662/2023	SANATAN SING VS ARABINDA KUMAR PADHEE, IAS	ADV. VS	// ()
57	CONTC/0003663/2023	JOGENDRANATH PATULIA	ADV	//

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		VS	VS	()
58	CONTR/0000028/2023	ARABINDA KUMAR PADHEE, IAS SMRUTI SAGARIKA SENAPATI	ADV.	// / /0
		VS	VS	()
59	CRLLP/0000033/2023	SUBHASHREE PANDA, IIC, MAHILA P.S., BHUBANESWAR PABITRA KUMAR PARIDA	BINAYA KUMAR MOHANTY	// / /0
		VS	VS	C.J.M.,JAGATSINGHPUR(Jagatsinghapur)
60	CRLLP/0000034/2023	BHUBANESWAR SWAIN STATE OF ODISHA	SANGRAM DAS, S.C.(VIGILANCE)	ICC/0000185/2021 VIGILANCE PS (BERHAMPUR) /30 /2016
		VS	VS	SPL.JUDGE VIGILANCE,BERHAMPUR(Ganjam)
61	CRLMC/0002461/2023	BINOD BIHARI GHADAI SUSANTA KUMAR SAHOO	DEEPAK KU SAHOO	GR/0000024/2016 NIKIRAI /124 /2023
		VS	VS	J.M.F.C,KENDRAPARA(Kendrapara)
62	CRLMC/0002462/2023	STATE OF ODISHA BIRA@BIRABARA NAYAK	AMITAV TRIPATHY	GR/0000225/2023 KHANDAPARA /221 /2022
		VS	VS	J.M.F.C.,KHANDAPARA(Nayagarh)
63	CRLMC/0002463/2023	STATE OF ODISHA JITENDRA KUMAR SENAPATI	AMIYA KUMAR CHHATOI	GR/0000215/2022 / /0
		VS	VS	J.M.F.C.,BHUBANESWAR(Khordha)
64	CRLMC/0002464/2023	STATE OF ODISHA ASHOK PASWAN	SOUMYA RANJAN DAS	ICC/0002726/2018 / /0
		VS	VS	J.M.F.C.(II),CUTTACK(Cuttack)
65	CRLMC/0002465/2023	STATE OF ODISHA ABHILIPSHA BARIK	AMAR BALLAV NANDA	CMC/0000015/2023 BAISINGA /326 /2022
		VS	VS	J.M.F.C., BETANATI(Mayurbhanj)
66	CRLMC/0002466/2023	STATE OF ODISHA RAMESH KUMAR SAHOO	BIBHU PRASAD DAS	CT/0000883/2022 MANCHESWAR P.S. /118 /2002
		VS	VS	S.D.J.M.,BHUBANESWAR(Khordha)
67	CRLMC/0002467/2023	STATE OF ODISHA SADANANDA GAIGOURIA	SURYAKANTA DWIBEDI	GR/0002356/2002 MANAMUNDA /74 /2023
		VS	VS	SPECIAL JUDGE,BAUDH(Baudh)
68	CRLMP/0001052/2023	STATE OF ODISHA SAILABALA MISHRA	NIRMAL KISHORE RATH	Spl/0000005/2023 POLASARA PS /256 /2023
		VS	VS	()

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69	CRLMP/0001053/2023	STATE OF ODISHA PRANGYA PARIMITA JENA @ NAYAK VS THE SUPERINTENDENT OF POLICE, KENDRAPARA	SANGRAM MISHRA VS	// //0 ()
70	CRLMP/0001054/2023	RAMESH KUMAR MISHRA VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// //0 ()
71	CRLMP/0001055/2023	PADMA CHARAN SAHOO VS SUJATA SAHOO	R.K.SAMANTARAY VS	// //0 JUDGE FAMILY COURT,KHURDA(Khordha)
72	CRLREV/0000291/2023	JUGAL KISHOR SAHU @ SANA VS STATE OF ODISHA	UMAKANTA BARIK VS	Crp/0000110/2022 NARLA /8 /2017 ()
73	FAO/0000239/2023	ARATI ROUT VS STATE OF ODISHA	NARENDRA KUMAR SAHOO VS	// // STATE EDUCATION TRIBUNAL,BHUBANESWAR(Khordha)
74	FAO/0000240/2023	LEGAL MANAGER, M/S. CHOLA MS G.I.CO. LTD. VS SANJAY KUMAR PRADHAN	ADAM ALI KHAN VS	Gia/0000521/2015 // COMNR.FOR EMPLOYEES COMP./ASST.LABOUR COMNR.,CUTTACK(Cuttack)
75	MATA/0000179/2023	JUBULI DAS@DHALL VS PRIYABRATA DHALL	VIJAYA KAR VS	EC/0000270/2018 // JUDGE, FAMILY COURT, DHENKANAL(Dhenkanal)
76	RPFAM/0000176/2023	DR.PRITAM MOHANTY VS RUPAMBIKA BARAL	SARATHI JYOTI MOHANTY VS	CP/0000058/2021 // JUDGE FAMILY COURT,BHUBANESWAR(Khordha)
77	RSA/0000215/2023	SANTOSHINI DASH VS SWAGATIKA MAHAPATRA	SUKANTA KUMAR NAYAK VS	Crp/0000066/2020 // DISTRICT & SESSIONS JUDGE,BERHAMPUR(Ganjam)
78	RSA/0000216/2023	NIRANJAN KARNA VS GIRIJA SANKAR PADHI	RAKESH KUMAR DAS VS	RFA/0000244/2022 // A.D.J.,BOUDH(Baudh)
79	RVWPET/0000216/2023	PRANGYA PARAMITA JETHY VS STATE OF ODISHA	ADV VS	RFA/0000025/2015 // ()

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80	RVWPET/0000217/2023	G.M., MAHANADI COALFIELDS LIMITED, ANGUL VS COLLECTOR AND DISTRICT MAGISTRATE, ANGUL	ADV VS	// 0
81	RVWPET/0000218/2023	SUB COLLECTOR CUM ADMINISTRATOR, VIVEKANANDA SIKSHYA KENDRA, BBSR VS STATE OF ODISHA	ADV VS	// 0
82	WA/0001139/2023	STATE OF ODISHA VS PRATIVA SRICHANDAN	MANOJA KUMAR KHUNTIA,A.G.A VS	// 0
83	WA/0001140/2023	STATE OF ODISHA VS ADITYA BAGARTY	PRADEEP KUMAR ROUT,A.G.A VS	// 0
84	WA/0001141/2023	STATE OF ODISHA VS MITRABHANU SINGHBABOO	PRADEEP KUMAR ROUT,A.G.A VS	// 0
85	WA/0001142/2023	STATE OF ODISHA VS GIRISH CHANDRA PAL	PRADEEP KUMAR ROUT,A.G.A VS	// 0
86	WA/0001143/2023	STATE OF ODISHA VS PRAFULLA KUMAR TRIPATHY	PRADEEP KUMAR ROUT,A.G.A VS	// 0
87	WA/0001144/2023	STATE OF ODISHA VS SANJAYA KUMAR BISWAL	DHANANJAYA MUND,A.G.A VS	// 0
88	WA/0001145/2023	STATE OF ODISHA VS DINABANDHU BISWAL	PRASANNA KU MOHANTY,A.S.C VS	// 0
89	WA/0001146/2023	STATE OF ODISHA VS SARAT CHANDRA PATRO	PRASANNA KUMAR MOHANTY,A.S.C VS	// 0
90	WA/0001147/2023	STATE OF ODISHA VS DHOBAI CHARAN NAIK	PRASANNA KUMAR MOHANTY,A.S.C VS	// 0
91	WA/0001148/2023	STATE OF ODISHA	ANAND PRAKASH DAS,A.G.A	//

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		VS	VS	0
92	WA/0001149/2023	RATNAKAR MISHRA STATE OF ODISHA	ANANDA PRAKASH DAS, A.G.A.	//
		VS	VS	0
93	WA/0001150/2023	BJOY KUMAR MOHANTY STATE OF ODISHA	MANOJA KUMAR KHUNTIA,A.G.A	//
		VS	VS	0
94	WA/0001151/2023	HRUDANANDA MAHANTA STATE OF ODISHA	MANOJA KUMAR KHUNTIA,A.G.A	//
		VS	VS	0
95	WA/0001152/2023	J.R. PRATIK MANOHAR STATE OF ODISHA	MANOJA KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
96	WA/0001153/2023	CHHOTRAY MAHANTA STATE OF ODISHA	MANOJA KUMAR KHUNTIA,A.G.A	//
		VS	VS	0
97	WA/0001154/2023	RAMANARAYAN MISHRA STATE OF ODISHA	MANOJA KUMAR KHUNTIA,A.G.A	//
		VS	VS	0
98	WA/0001155/2023	JAGANNATH BEHERA STATE OF ODISHA	MANOJA KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
99	WP(C)/0017390/2023	AJEET KUMAR MAHANTA SHIVA PRASAD PATNAIK	ANUP NARAYAN MOHANTY	//
		VS	VS	0
100	WP(C)/0017391/2023	THE COMMNR., COMMERCIAL TAX AND GST, ODISHA SADANANDA BISWAL	AJIT CHANDRA MOHAPATRA	//
		VS	VS	0
101	WP(C)/0017392/2023	STATE OF ODISHA BINOD KUMAR MIRGA	LAXMAN BHOI	//
		VS	VS	0
102	WP(C)/0017393/2023	STATE OF ODISHA JAYANTI PRADHAN	KUNAL KUMAR SWAIN	//
		VS	VS	0

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103	WP(C)/0017394/2023	STATE OF ODISHA PURNA CHANDRA JENA VS	HRUDANANDA MOHAPATRA VS	// // 0
104	WP(C)/0017395/2023	STATE OF ODISHA SASHIBHUSAN SWAIN VS	SATYA RANJAN MULIA VS	// // 0
105	WP(C)/0017396/2023	STATE OF ODISHA SUBASH CHANDRA TRIPATHY VS	SANDIPANI NAYAK VS	// // 0
106	WP(C)/0017397/2023	STATE OF ODISHA BISWANATH SAHOO VS	SANDIPANI NAYAK VS	// // 0
107	WP(C)/0017398/2023	STATE OF ODISHA TRINATH SELF HELP GROUP, PURI VS	BIPIN KUMAR NAYAK VS	// // 0
108	WP(C)/0017399/2023	COLLECTOR, PURI RASANANDA BEHERA VS	BHABANI SANKAR TRIPATHY (1) VS	// // 0
109	WP(C)/0017400/2023	MAHANADI COAL FIELDS LTD., ANGUL BIPIN BIHARI MISHRA VS	APARESH BHOI VS	// // 0
110	WP(C)/0017401/2023	STATE OF ODISHA PRASANTA BHOI VS	MADAN MOHAN DAS VS	// // 0
111	WP(C)/0017402/2023	STATE OF ODISHA DHANURJAYA GOUD VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
112	WP(C)/0017403/2023	STATE OF ODISHA PRAMATHA BAIDYA VS	AMIT PRASAD BOSE VS	// // 0
113	WP(C)/0017404/2023	DILIP KUMAR PRADHAN THE PRINCIPAL, VEER SURENDRA SAI MEDICAL COLLEGE, BARKER, BISHNUPUR VS	HARGOVIND PANIGRAHI, A.S.C. VS	// // 0
		DHARITRI MISHRA		//

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114	WP(C)/0017405/2023	NARENDRA KUMAR SAHOO @ NARENDRA KUMAR SAHOO VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS STATE OF ODISHA	// 0 //
115	WP(C)/0017406/2023	PURNA CHANDRA NAYAK VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS STATE OF ODISHA	// 0 //
116	WP(C)/0017407/2023	KAILASH CHANDRA BAG @ GOUD VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS STATE OF ODISHA	// 0 //
117	WP(C)/0017408/2023	PRINCIPAL SECRETARY, ENERGY DEPARTMENT, ODISHA VS BIBHUTI BHUSAN PATNAIK	KRISHNA NARAYAN PATNAIK, A.G.A VS STATE OF ODISHA	// 0 //
118	WP(C)/0017409/2023	LOKNATH NAIK VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS STATE OF ODISHA	// 0 //
119	WP(C)/0017410/2023	BINOD BIHARI KAND @ GOUD VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS STATE OF ODISHA	// 0 //
120	WP(C)/0017411/2023	BIBEKANAND SAHU VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS STATE OF ODISHA	// 0 //
121	WP(C)/0017412/2023	PAWAN KUMAR AGRAWAL VS STATE OF ODISHA	SASWAT KUMAR ACHARYA VS STATE OF ODISHA	// 0 //
122	WP(C)/0017413/2023	NARENDRA NATH BAL VS STATE OF ODISHA	MANOJ KUMAR PANDA VS STATE OF ODISHA	// 0 //
123	WP(C)/0017414/2023	P.GOURI SANKAR VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS STATE OF ODISHA	// 0 //
124	WP(C)/0017415/2023	SURESH CHANDRA RATH VS STATE OF ODISHA	SOUMENDRA PATTANAIAK VS STATE OF ODISHA	// 0 //
125	WP(C)/0017416/2023	MIHIR KUMAR NAYAK	KRISHNA CHANDRA SAHU	//

ORISSA HIGH COURT**FILING REPORT AS ON :25/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0017417/2023	KAILASH CHANDRA PANIGRAHI	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0017418/2023	KUMATI BEHERA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0017419/2023	RAKHI DEB	GHANASHYAM NAMTOAR	//
		VS	VS	0
		COMMNR. OF ENDOWMENTS, ODISHA		//
129	WP(C)/0017420/2023	BHAGIRATHI PRUSTY	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0017421/2023	RAMANATH MISHRA	BIBHU PRASAD DAS	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0017422/2023	ANSHUMAN SUBUDHI	RABINDRA NATH PRUSTY	//
		VS	VS	0
		SUDIPTA PRIYADARSHINI		//
132	WP(C)/0017423/2023	MAKAR KETAN SAHOO	PITAMBAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0017424/2023	SATYABRATA GIRI	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0017425/2023	LAXMIBALA KAR	GOPAL CHARAN MOHANTY	//
		VS	VS	0
		COMMNR./DIRECTOR OF CONSOLIDATION, ODISHA		//
135	WP(C)/0017426/2023	TIKILIRANI PATRA	ASHOK KUMAR SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0017427/2023	TAPA BARIK	SAROJ KUMAR PADHY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :25/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	WP(C)/0017428/2023	STATE OF ODISHA PRAVAKAR ROUT VS STATE	CHINMAYA NAYAK VS	// // ()
138	ABLAPL/0005327/2023	MIR ASRUDDIN @ GEBU VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	BASUDEVPUR /197 /2023 () //
139	ABLAPL/0005328/2023	BIJAY KETAN DAS VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	MARINE PST TALCHUA /71 /2023 () //
140	ABLAPL/0005329/2023	RUMAN DIGAL VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	RAIKIA /22 /2023 () //
141	ABLAPL/0005330/2023	MUDA RAMA RAO @ RAMA RAO MUDA VS STATE OF ODISHA	GIRIDHARI SINGH VS	KALIMELA /70 /2023 () //
142	ABLAPL/0005331/2023	BALARAM ALANG VS STATE OF ODISHA	GIRIDHARI SINGH VS	ORKEL /173 /2021 () //
143	ABLAPL/0005332/2023	RAJESH DIGAL VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	RAIKIA /22 /2023 () //
144	ABLAPL/0005333/2023	RAMESH CHANDRA PARIDA @ PINTU VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	KANAS /187 /2022 () //
145	ABLAPL/0005334/2023	SARASWATI GIRI VS STATE OF ODISHA	UMAKANTA BARIK VS	BALIAPAL /122 /2023 () //
146	ABLAPL/0005335/2023	AKSHAYA KUMAR GURU VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	BANKI /126 /2022 () //
147	ABLAPL/0005336/2023	PRADEEP PIREI VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	DHENKANAL SADAR /440 /2022 () //

ORISSA HIGH COURT**FILING REPORT AS ON :25/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	ABLAPL/0005337/2023	BIJAYALAXMI PANIGRAHI VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	BAIDESWAR /104 /2021 () //
149	ABLAPL/0005338/2023	PRAMOD ROUT @ BUDHIA ROUT VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /220 /2023 () //
150	ABLAPL/0005339/2023	KALIA PALAI VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	BEGUNIAPADA /152 /2023 () //
151	ABLAPL/0005340/2023	SANTILATA SAHANI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MAHAKALPARA /134 /2023 () //
152	ABLAPL/0005341/2023	SWADESH KUMAR ANDIA VS STATE OF ODISHA	UMAKANTA BARIK VS	BALIAPAL /122 /2023 () //
153	ABLAPL/0005342/2023	BAKUL BHOSAGAR@PURNACHANDRA BHOSAGARSARAT KUMAR JENA VS STATE OF ODISHA	 VS	BARGARH /166 /2023 () //
154	ABLAPL/0005343/2023	KARTIK MOHAPATRA @ KARTIK MAHAPATRA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	JANKIA P.S. /103 /2022 () //
155	ABLAPL/0005344/2023	SHIVA @ SIBA PRASAD SWAIN @ SHIVA PRASAD SWAIN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOP /215 /2023 () //
156	ABLAPL/0005345/2023	SASWAT KUMAR ROUT VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	SAHADEV KHUNTA /213 /2023 () //
157	ABLAPL/0005346/2023	JAGA @ JAGANNATH DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOPALPUR /88 /2023 () //
158	ABLAPL/0005347/2023	PRAHALLAD ROUT VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	MAHAKALPARA /148 /2023 () //
159	ABLAPL/0005348/2023	MALAYA RANJAN SWAIN @ MALAYA SWAIN	DURGA PRASAD SWAIN	RENGALI (SAMBALPUR) /12 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :25/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	ABLAPL/0005349/2023	STATE OF ODISHA ANIL DEEP	ARJUNA CHARANA BEHERA	// BARGARH /170 /2023
		VS	VS	()
161	ABLAPL/0005350/2023	STATE OF ODISHA NARAYANA PRADHAN	BASUDEV BARIK	// CUTTACK SADAR /286 /2023
		VS	VS	()
162	ABLAPL/0005351/2023	STATE OF ODISHA SIBA SANKAR DAS	SIDHARTH PRASAD DAS	// GOPALPUR /153 /2023
		VS	VS	()
163	ABLAPL/0005352/2023	STATE OF ODISHA KALPANA SAHOO	AMRITA MISHRA	// JHARSUGUDA /178 /2023
		VS	VS	()
164	ABLAPL/0005353/2023	STATE OF ODISHA RAMESH CHANDRA SAHOO	KASHINATH PATNAIK	// CUTTACK SADAR /240 /2023
		VS	VS	()
165	ABLAPL/0005354/2023	STATE OF ODISHA BISNU @ BISWANATH MALLIK	BIBHUTI KESHARI BISWAL	// NARASINGHPUR /234 /2022
		VS	VS	()
166	ABLAPL/0005355/2023	STATE OF ODISHA GANESH PARIDA@BIRANCHI NARAYAN PARIDA	SATYA RANJAN MULIA	// BEGUNIA P.S. /25 /2023
		VS	VS	()
167	ABLAPL/0005356/2023	STATE OF ODISHA RUDRAMANI MISHRA	JNYANANANDA PANDA	// SAMBALPUR TOWN /117 /2023
		VS	VS	()
168	ABLAPL/0005357/2023	STATE OF ODISHA RAMESH SWAIN	RABINDRA KUMAR LENKA	// NAUGAON /59 /2023
		VS	VS	SPECIAL JUDGE,JAGATSINGHPUR(Jagatsinghapur)
169	ABLAPL/0005358/2023	STATE OF ODISHA GEORGE TIRKEY	PABITRA KUMAR NAYAK	Spl/0000059/2023 RAGHUNATHPALI /265 /2015
		VS	VS	()
170	ABLAPL/0005359/2023	STATE OF ODISHA SURAJ SUNA@BAJRANGI	PABITRA KUMAR NAYAK	// SECTOR-3 /152 /2021
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :25/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	ABLAPL/0005360/2023	STATE OF ODISHA CHITRA GOUDA @ CHITRASENA GOUDA VS	UMAKANTA BARIK VS	// SURADA /47 /2023 ()
172	ABLAPL/0005361/2023	STATE OF ODISHA NIHAR RANJAN BASTIA VS	PARTHA SARATHI NAYAK VS	// NAUGAON /136 /2023 ()
173	ABLAPL/0005362/2023	STATE OF ODISHA SK. GAFUR MAHAMMAD @ GAPHUR MAHAMMAD @ GAFUR MAHAMMAD VS	GAFUR MAHAMMAD VS	// BALICHANDRAPUR /141 /2023 ()
174	ABLAPL/0005363/2023	STATE OF ODISHA DEEPAK KUMAR ROUT VS	JAJATI KESHARI KHUNTIA VS	// KHAIRA /152 /2023 ()
175	ABLAPL/0005364/2023	STATE OF ODISHA ABHIJEET @ ROSAN KUMBHAR @ KUMAR VS	GAJENDRA KUMAR BAG VS	// DEOGAON /96 /2023 ()
176	ABLAPL/0005365/2023	STATE OF ODISHA MINIKETAN SAGAR@MINAKETAN SAGAR VS	MANAS KUMAR CHAND VS	// KESINGA /155 /2023 ()
177	ABLAPL/0005366/2023	STATE OF ODISHA MANISH KUMAR VS	TIRTH KUMAR SAHU VS	// PURIGHAT /45 /2023 ()
178	ABLAPL/0005367/2023	STATE OF ODISHA SUKHDEV MALLIK VS	SARAT KUMAR JENA VS	// BARGARH /166 /2023 ()
179	ABLAPL/0005368/2023	STATE OF ODISHA MIHIR KUMAR DAS VS	KSHIROD KUMAR ROUT VS	// MARINE PST TALCHUA /71 /2023 ()
180	ABLAPL/0005369/2023	STATE OF ODISHA SHIBA PARIDA VS	SAROJ KUMAR PADHY VS	// PUINTALA /89 /2023 ()
181	ABLAPL/0005370/2023	STATE OF ODISHA MANOJ PATRA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// PUINTALA /89 /2023 () //

ORISSA HIGH COURT

FILING REPORT AS ON :25/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	ABLAPL/0005371/2023	PADMANABHA MAHAKUDA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /115 /2023 () //
183	ABLAPL/0005372/2023	PURNIMA SAHA @ MAJUMDAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /244 /2023 () //
184	ABLAPL/0005373/2023	SHYAMASUNDAR SAHOO VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	NIKIRAI /93 /2023 () //
185	ABLAPL/0005374/2023	CHITTARANJAN PRADHAN VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	PALLAHARA /128 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :25/05/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	185/2023 CRLMP/1052/2023	SAILABALA MISHRA-MP	NIRMAL KISHORE RATH
2	186/2023 CRLMP/1055/2023	PADMA CHARAN SAHOO-MP	R.K.SAMANTARAY
3	215/2023 RPFAM/176/2023	DR.PRITAM MOHANTY-MP	SARATHI JYOTI MOHANTY
4	405/2023 FAO/239/2023	ARATI ROUT-MP	NARENDRA KUMAR SAHOO
5	560/2023 CMP/597/2023	PRAVAT NALINI DAS-MP	AJIT CH MOHAPATRA
6	561/2023 CMP/597/2023	PRAVAT NALINI DAS-MP	AJIT CH MOHAPATRA
7	562/2023 CMP/597/2023	PRAVAT NALINI DAS-MP	AJIT CH MOHAPATRA
8	563/2023 CMP/599/2023	SUBAL KISHOR KAR-MP	AMIT PRASAD BOSE
9	795/2023 BLAPL/10670/2022	SOUMYAKANT MOHANTY-MP	PRABHU PRASANNA BEHERA
10	796/2023 BLAPL/1348/2023	KISHOR TIRKEY-MP	UMAKANTA BARIK
11	797/2023 BLAPL/5326/2023	BAISHNAB TANDI-MP	TIRTH KUMAR SAHU
12	798/2023 BLAPL/5947/2023	MUNA NAIK-MP	BIJAYA KUMAR BEHERA 1
13	1061/2023 ABLAPL/2970/2023	BHAGABAN PRADHAN-MP	
14	1062/2023 ABLAPL/4665/2023	ARUNA KUMAR RATH-MP	
15	1063/2023 ABLAPL/3404/2020	SOUMYA RANJAN DASH-MP	JAYDEEP PAL
16	1064/2023 ABLAPL/5345/2023	SASWAT KUMAR ROUT-MP	KHUSBU PANIGRAHI
17	1299/2023 CRLA/236/2022	NABINA@BHAGABATA SETHI-MP	SURYAKANTA DASH
18	1751/2023 CRLMC/1528/2023	AKASH NAIK-MP	
19	1752/2023 CRLMC/2462/2023	BIRA@BIRABARA NAYAK-MP	AMITAV TRIPATHY
20	1753/2023 CRLMC/3243/2022	BIDYUT BHUSAN KAR-MP	GOPAL CHARAN MOHANTY
21	1754/2023 CRLMC/2467/2023	SADANANDA GAIGOURIA-MP	SURYAKANTA DWIBEDI
22	1755/2023 CRLMC/2465/2023	ABHILIPSHA BARIK-MP	PRATIMA GRAHACHARYA
23	2948/2023 WA/1139/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
24	2949/2023 WA/1139/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
25	2950/2023 WA/1139/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
26	2951/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A

27	WA/1140/2023 2952/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
28	WA/1140/2023 2953/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
29	WA/1140/2023 2954/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
30	WA/1141/2023 2955/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
31	WA/1141/2023 2956/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
32	WA/1141/2023 2957/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
33	WA/1142/2023 2958/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
34	WA/1142/2023 2959/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
35	WA/1142/2023 2960/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
36	WA/1143/2023 2961/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
37	WA/1143/2023 2962/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
38	WA/1143/2023 2963/2023	STATE OF ODISHA-MP	DHANANJAYA MUND,A.G.A
39	WA/1144/2023 2964/2023	STATE OF ODISHA-MP	DHANANJAYA MUND,A.G.A
40	WA/1144/2023 2965/2023	STATE OF ODISHA-MP	DHANANJAYA MUND,A.G.A
41	WA/1144/2023 2966/2023	STATE OF ODISHA-MP	PRASANNA KU MOHANTY,A.S.C
42	WA/1145/2023 2967/2023	STATE OF ODISHA-MP	PRASANNA KU MOHANTY,A.S.C
43	WA/1145/2023 2968/2023	STATE OF ODISHA-MP	PRASANNA KU MOHANTY,A.S.C
44	WA/1145/2023 2969/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY,A.S.C
45	WA/1146/2023 2970/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY,A.S.C
46	WA/1146/2023 2971/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY,A.S.C
47	WA/1146/2023 2972/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY,A.S.C
48	WA/1147/2023 2973/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY,A.S.C
49	WA/1147/2023 2974/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY,A.S.C
50	WA/1147/2023 2975/2023	STATE OF ODISHA-MP	ANAND PRAKASH DAS,A.G.A
51	WA/1148/2023 2976/2023	STATE OF ODISHA-MP	ANAND PRAKASH DAS,A.G.A
52	WA/1148/2023 2977/2023	STATE OF ODISHA-MP	ANAND PRAKASH DAS,A.G.A
53	WA/1148/2023 2978/2023	STATE OF ODISHA-MP	ANANDA PRAKASH DAS, A.G.A.
54	WA/1149/2023 2979/2023	STATE OF ODISHA-MP	ANANDA PRAKASH DAS, A.G.A.
55	WA/1149/2023 2980/2023	STATE OF ODISHA-MP	ANANDA PRAKASH DAS, A.G.A.
56	WA/1149/2023 2981/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
57	WA/1150/2023 2982/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A

58	2983/2023 WA/1150/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
59	2984/2023 WA/1151/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
60	2985/2023 WA/1151/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
61	2986/2023 WA/1151/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
62	2987/2023 WA/1152/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
63	2988/2023 WA/1152/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
64	2989/2023 WA/1152/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
65	2990/2023 WA/1153/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
66	2991/2023 WA/1153/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
67	2992/2023 WA/1153/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
68	2993/2023 WA/1155/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
69	2994/2023 WA/1154/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
70	2995/2023 WA/1154/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
71	2996/2023 WA/1154/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
72	2997/2023 WA/1155/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
73	2998/2023 WA/1155/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
74	7936/2023 WP(C)/12689/2023	RAMA CHANDRA BISWAL-MP	BIJAY KUMAR MOHANTY
75	7937/2023 WP(C)/17390/2023	SHIVA PRASAD PATNAIK-MP	ANUP NARAYAN MOHANTY
76	7938/2023 WP(C)/17392/2023	BINOD KUMAR MIRGA-MP	LAXMAN BHOI
77	7939/2023 WP(C)/17394/2023	PURNA CHANDRA JENA-MP	HRUDANANDA MOHAPATRA
78	7940/2023 WP(C)/17398/2023	TRINATH SELF HELP GROUP, PURI-MP	BIPIN KUMAR NAYAK
79	7941/2023 WP(C)/17399/2023	RASANANDA BEHERA-MP	BHABANI SANKAR TRIPATHY (1)
80	7942/2023 WP(C)/17403/2023	PRAMATHA BAIDYA-MP	AMIT PRASAD BOSE
81	7943/2023 WP(C)/17406/2023	PURNA CHANDRA NAYAK-MP	SUSANTA KUMAR MISHRA
82	7944/2023 WP(C)/17419/2023	RAKHI DEB-MP	GHANASHYAM NAMTOAR
83	7945/2023 WP(C)/17419/2023	RAKHI DEB-MP	GHANASHYAM NAMTOAR
84	7946/2023 WP(C)/17421/2023	RAMANATH MISHRA-MP	BIBHU PRASAD DAS
85	7947/2023 WP(C)/17404/2023	THE PRINCIPAL, VEER SURENDRA SAI MEDICAL COLLEGE, BURHANPUR	GEHARAJASMINA PANIGRAHI,A.S.C
86	7948/2023 WP(C)/17422/2023	ANSHUMAN SUBUDHI-MP	RABINDRA NATH PRUSTY
87	7949/2023 WP(C)/17404/2023	THE PRINCIPAL, VEER SURENDRA SAI MEDICAL COLLEGE, BURHANPUR	GEHARAJASMINA PANIGRAHI,A.S.C
88	7950/2023 WP(C)/17423/2023	MAKAR KETAN SAHOO-MP	PITAMBAR PANDA
89	7951/2023	SATYABRATA GIRI-MP	KRISHNA CHANDRA SAHU

90	WP(C)/17424/2023 7952/2023	PRINCIPAL SECRETARY, ENERGY DEPARTMENT, ODISHA	SURYA NARAYAN PATNAIK,A.G.A
91	WP(C)/17408/2023 7953/2023	TIKILIRANI PATRA-MP	ASHOK KUMAR SARANGI
92	WP(C)/17426/2023 7954/2023 WP(C)/14051/2012	JATENDRANATH SINGH-MP	AGA, MR.D.N.LENKA(CGC)